

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2898 OF 2006

TATA POWER COMPANY LTD.

Appellant (s)

VERSUS

RELIANCE ENERGY LTD. & ORS.

Respondent(s)

(with appln(s) for stay and clarification of court's order dated 28.08.2006 and intervention and with office report)

With C.A.No.3101 of 2006 (with appln(s) for stay and office report)

C.A.No.3467 of 2006 (with appln(s) for stay and office report)

C.A.No.3466 of 2006 (with appln(s) for stay and office report)

Date: 06/12/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Appellant(s)
in CA 2898/2006
& CA 3101/2006

Mr. Iqbal Chagla, Sr.Adv.
Mr. Janak Dwarkadas, Sr. Adv.
Mr. Darius Khambata, Sr.Adv.
Mr. Shrikant Doijode, Adv.
Ms. Ruby Singh Ahuja, Adv.
Ms. Prachi Goel, Adv.
Ms. Sonia Nigam, Adv.for
Mrs Manik Karanjawala,Adv.

In CA 3467 & 3466/
2006

Mr. Jay Savla, Adv.
Ms. Reena Bagga, Adv.for
Ms. Rakhi Ray, Adv.

For Respondent(s)
For RR-1 in all Mr. J.J.Bhatt, Sr.Adv.
CAS

Ms. Anjali Chandurkar, Adv.
Ms. Smieetaa Inna, Adv.
Ms. Haripriya, Adv.for
Mr. Rajesh Kumar,Adv.

Mr. Ravindra Keshavrao Adsure, Adv.(Not present)

M/s P.H.Parekh & Co.(Not present)

for applicant in Mr. A.P.Mayee, Adv.
IA 9

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UPON hearing counsel the Court made the following
ORDER

Resuming his arguments at 10.35 a.m., Mr. K.K.Venugopal, Senior advocate appearing for Reliance Energy Ltd. was on his legs till the court rose for the day.

The matter remained part-heard.

(Subhash Chander) (Parveen Kr. Chawla) (Kanwal Singh)
Court Master Court Master Court Master
LIST OF BOOKS :

THE INDIAN ELECTRICITY ACT, 1910
THE ELECTRICITY ACT, 2003
THE ELECTRICITY (SUPPLY) ACT, 1948
THE ELECTRICITY REGULATORY COMMISSIONS ACT, 1998
ELECTRICITY LAWS
AIR 1960 SC 994 (AT 996)
1959 SUPPL. (2) SCR 213 (AT 216)